

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3782
ANSWERED ON:14.12.2009
EXTENSION OF VALIDITY TIME FOR SEZs
Pal Shri Jagdambika

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether some of the SEZ developers have been seeking the extension of validity period to develop the SEZs;
- (b) if so, the reasons for seeking extension and the reaction of the Government thereto;
- (c) whether the Government has evolved any guidelines for granting extension; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (d): Requests for extension of validity period beyond the initial period of three years have been received from Developers citing the global economic slowdown/delay in getting requisite clearances etc., as grounds for extension. Having regard to the provisions of the SEZ Act, 2005 and SEZ Rules, 2006 and grounds cited, the Board of Approval (BOA) have permitted extension of validity of 89 SEZs beyond the initial 3 years subject to the same terms and conditions as envisaged in the original approval. Requests for extension are considered on merits.